

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDL. BENCH

ALLAHABAD

Dated: This the 20th day of January, 1997

Hon'ble Mr. S. Das Gupta AM

CORAM : Hon'ble Mr. T. L. Verma JM

Contempt petition no. 228 of 1994 in O. A. No.753/94

Vinod Behari Singh son of Siya pati Singh
workinn as Hindi Typist Hindi Cell, I.B.R.D.,
Air Forcestation Chakeri, Kanpur and resident
of House no. 158-B, Khewara Azad Nagar,
Kanpur.

-----Applicant

Sri R. P. Singh

VERSUS

1. Sri R. Rama Muthey, Air Marshall AO C,M-C
Maintenance Command , Nagpur.

2. Sri S.K.Kaul , Air Chief Marshall, Air HQ, Vayu Bhaw
New Delhi.

3. Sri A.M.Khanna, Group Captain, Commanding Officer
I.B.R.D., Chakeri, Kanpur.

----- Respondents

C/R Sri N. B. Singh

ORDER

By Hon'ble Mr. S. Das Gupta AM

This contempt application was filed
alleging non-compliance with the interim order which

W.L.

was passed during the pendency of the O.A.753/94.

This interim order has been got merged into the final order of the Tribunal dated 31.3.1995, which has since been complied with by the respondents. This contempt application has, therefore, outlived its utility and is disposed of accordingly.

J. Bhambhani

Member (J)

S. C.

Member (A)

SQI